

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.12.2018 (Monday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 84 of 2018	G.S.C Industries Pvt. Ltd &Anr. Vs. ROC, NCT of Delhi & Haryana	Satwinder Singh	Sanjib Kumar Mohanty

For Hearing

2.	Comp. App. (AT) No. 137 of 2018	Shri Balaji Cycle Pvt. Ltd. &Anr. Vs. ROC, NCT of Delhi & Haryana	S.P. Singh Chawla	Sanjib K. Mohanty
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For Admission (After Notice)

3.	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghvendra Singh-R3
4.	Comp. App. (AT) No. 325 of 2018	NU Age Resources and Placements Pvt. Ltd. Vs. Registrar of Companies, Kerala	A Karthik	
5.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal
6.	Comp. App. (AT) No. 355 of 2018	Science Pyramid Publications Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana, New Delhi	Karanveer Jindal	

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By Order
-sd/-

Registrar